	-			(0) of no mil-the 10		Decelution Dress	fan Oannarste De	an) Demulations and	40	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	1874213029	3	1843028553	72.96		31184476.00		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	8	498489868	8	481835696	19.07				<u>Annexure 4</u>
5	Operational creditors (Workmen)	17	191315	17	187828	0.01		3487.00		<u>Annexure 5</u>
6	Operational creditors (Employees)	106	14713098	101	13133550	0.52		1579548		<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	280853968	2	28615564	1.13		252238404		<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	104	231729346	99	159297447	6.31		72431898.96		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00		0		NA
Total		242	2900190624	230	2526098638	100.00		357437813.96	0	